GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA STARRED QUESTION NO. 05 TO BE ANSWERED ON 18th JULY, 2018

INTERCONNECTION USAGE CHARGE

*5. ADV. M. UDHAYAKUMAR:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Telecom Regulatory Authority of India (TRAI) proposes to amend the norms on Interconnection Usage Charge (IUC);

(b) if so, the details thereof;

(c) whether TRAI has sought views and comments from the telecom industry on the said proposal; and

(d) if so, the details thereof and the response received by TRAI in this regard?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS & MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

(a) to (d) A statement is laid on the table of the House.

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STATEMENT TO BE LAID ON THE TABLE OF LOK SABHA IN RESPECT OF PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. *05 FOR 18TH JULY, 2018 ON "INTERCONNECTION USAGE CHARGE".

(a) to (d) Madam, presently, there is no such proposal under consideration in Telecom Regulatory Authority of India (TRAI) to amend the Interconnection Usage Charges (IUC).
